

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1166
TO BE ANSWERED ON 25.11.2019**

HOUSING SCHEME FOR BEEDI WORKERS

1166. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the salient features of the Revised Integrated Housing Scheme, 2007 for the beedi workers in the country;**
- (b) the name of States implementing the said scheme;**
- (c) the number of houses constructed and provided to the beedi workers under the scheme during the last three years and the current year, State and year-wise;**
- (d) the funds allocated, released and utilised under the scheme during the said period, State and year-wise; and**
- (e) the details of the various other welfare measures implemented by the Government for the beedi workers in the country?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): The Revised Integrated Housing Scheme (RIHS), 2007, which was implemented for construction of house by the beedi workers. Under this scheme, subsidy @ Rs.40,000/- was paid to a beedi workers in two installments of Rs.20,000/- each for construction of a house on land measuring not less than 60 square yards. The plinth area of the house constructed should be around 160 square feet and the construction should be completed within a period of 24 months (including extended period). The workers were required to submit FDR of Rs.5,000/- towards his contribution with the Welfare Commissioner,

Contd..2/-

which is to be returned to them along with second installment of subsidy. The minimum & maximum cost of the construction of a house should be Rs.45,000/- & Rs.1,00,000/- respectively. The benefits of above Scheme was also made available to the Non-coal Mine Workers engaged in the Iron Ore Mines, Manganese Ore Mines & Chrome Ore Mines (IOMC) and Limestone Ore Mines, Dolomite Ore Mines (LSDM) and Mica Ore Mines, under their respective Workers Welfare Funds.

Later it was revised in 2016. As per Revised Integrated Housing Scheme (RIHS) 2016, which was introduced w.e.f. 22.03.2016 to provide subsidy of Rs.1,50,000/- (per beneficiary) in three (3) installments in the ratio of 25:60:15 at Rs.37,500, Rs.90,000 and Rs.22,500 respectively to Beedi/Iron Ore Mines, Manganese Ore & Chrome Ore Mines (IOMC)/Limestone Mines, Dolomite Mines (LSDM)/Mica Mines and Cine Workers for construction of pucca houses.

A meeting of Expenditure Finance Committee under the Ministry of Finance for appraisal and continuation of the “Labour Welfare Scheme” was held on 11.05.2018 under the Chairmanship of Secretary (Expenditure), where it was decided that the Ministry of Labour & employment will explore the possibilities to converge the Housing Scheme with the Pradhan Mantri Awaas Yojna (PMAY) of the Ministry of Urban Development(Urban) and Pradhan Mantri Awaas Yojna (Grameen) of the Ministry of Rural Development. It was suggested by the committee to frame a timeline and to draw a transition plan when all new sanctions under RIHS will be stopped and housing subsidy will be drawn from PMAY. Accordingly all Welfare Commissioners were directed to send all the pending applications to the concerned Blocks/ULBs for sanction under PMAY (Pradhan Mantri Awas Yojna). No new applications are being accepted under RIHS, 2016 any more.

(b): The scheme is implemented across the country.

(c): Placed at Annexure-I.

(d): Placed at Annexure-II.

(e): The other Welfare Scheme for Beedi workers in Labour Welfare organization are:

- i. Health Scheme**
- ii. Education (Scholarship) Scheme.**

ANNEXURE –I

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1166 FOR 25.11.2019 BY SHRI JANARDAN SINGH SIGRIWAL REGARDING HOUSING SCHEME FOR BEEDI WORKERS.

Region-wise number of the houses constructed for the beedi workers under the scheme (RIHS-2007) during the last three years & current year is as under:-

State	2016-17	2017-18	2018-19	2019-20
Allahabad	423	298	281	Nil
Ahmadabad	Nil	Nil	Nil	Nil
Ajmer	43	Nil	Nil	44
Bangalore	6	5	283	94
Bhubaneswar	5792	2469	1345	262
Hyderabad	Nil	Nil	Nil	Nil
Jabalpur	127	Nil	1189	Nil
Nagpur	143	1980	Nil	Nil
Ranchi	Nil	Nil	Nil	294
Patna	36	Nil	111	Nil
Raipur	Nil	Nil	Nil	Nil
Dehradun	Nil	Nil	Nil	Nil
Kolkata	1506	851	Nil	Nil
Guwahati	Nil	Nil	Nil	Nil
Tirunelveli	Nil	505	96	Nil
Chandigarh	Nil	Nil	Nil	Nil
Kannur	51	Nil	Nil	Nil

No. of beneficiaries under RIHS, 2007 & RIHS,2016 together during the last four years including current year is as under:

Financial year	No of Beneficiaries
2016-17	9831
2017-18	12876
2018-19	12394
2019-20	3485

ANNEXURE -II

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 1166 FOR 25.11.2019 BY SHRI JANARDAN SINGH SIGRIWAL REGARDING HOUSING SCHEME FOR BEEDI WORKERS.

(Rs. in thousand)

Region-wise	2016-17		2017-18		2018-19		2019-20 (till date)	
	Funds allocated	Funds released and utilized	Funds allocated	Funds released and utilized	Funds allocated	Funds released and utilized	Funds allocated	Funds released and utilized
HQ	551200		609600					
Allahabad		8460		9127.5	11251	10537.5	6200	Nil
Ahmadabad		Nil		Nil	60000	32512	40000	39780
Ajmer		935		40618	38962	38962	25930	25730
Bangalore		120		175	17379	17355	8470	3825
Bhubaneswar		121615		78390	43372	43372	22650	2258
Hyderabad		Nil		412.5	8775	8775	5130	5130
Jabalpur		18820		113	53800	42905	20790	19710
Nagpur		2920		73808	87804	88245	70200	55651
Ranchi		15020		863	16388	1571	6500	5880
Patna		Nil		Nil	7208	7167	7500	3150
Raipur		Nil		1201	3728	3727.5	3600	3555
Kolkata		30120		217832.5	102300	102300	76000	Nil
Guwahati		Nil		Nil	40000	36725	20000	6615
Tirunelveli		Nil		10100	15000	1920	6600	6480
Kannur		3795		2737.5	5738	5737.5	2800	2790
